	(E				here for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0				0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	0				0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	5146628529.62	1	4559548254.10	73.09	560382336.00	26697939.52	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0				0.00		0		NA
5	Operational creditors (Workmen)	783	139448520.69	723	35642131.56	0.57		103806389.13	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	448	89085457.21	413	58583300.15	0.94		30502157.06	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	508983619.00	7	49326209.00	0.79	81929009.00	377728403.00	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	520	7305681713.62	492	1535319129.43	24.61	60354372.00	5710008214.19	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0			0.00		0	0	NA
Total		1759	13189827840.14	1636	6238419024.2400 01	100.00	702665717	6248743102.9000 01	0	